

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.09.2020 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 730 of 2020	Yajur Commodities Ltd. Vs. Nanda Energy Ltd.	Anubhav Anand Aron	
2.	Comp. App. (AT) (Ins) No. 731 of 2020	Technology Development Board Vs. Anil Goel, Liquidator of Gujarat Oleo Chem. Ltd. & Ors.	P. Vinay Kumar	
3.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.	Diya kapur	
4.	Comp. App. (AT) (Ins) No. 735 of 2020	Cascata Food & Beverages Pvt. Ltd. Vs. Noor Alam & Ors.	Deepak Bansal	
5.	Comp. App. (AT) (Ins) No. 736 of 2020	Indian Overseas Vs. RCM Infrastructure Ltd. & Anr.	Mayuri Raghucanshi	
6.	Comp. App. (AT) (Ins) No. 738 of 2020	JM Financial Asset Reconstruction Company Ltd. Vs. Raj Kumar Ralhan & Ors.	Abhishek Anand	

## **For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 511 of 2020	R. K. Associates & Hoteliers Pvt. Ltd. Vs. BW Businessworld Media Pvt. Ltd. Through its Managing Director	Gagan Gupta	Sudhanshu S. Pandey
8.	Comp. App. (AT) (Ins) No. 570 of 2020	DB International (Asia) Ltd. VS. Abhilash Lal & Ors.	Varghese Thomas	Shankh Sengupta Manim Bharathi-R1 & R2 Shubhabrata Chakraborti-R3 Kunal Nimani-R4

9.	Comp. App. (AT) (Ins) No. 582 of 2020	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr.	Sharad Tyagi	Sanjay Kumar Singh- R1 Neeraj Kumar Gupta-R2
10.	Comp. App. (AT) (Ins) No. 614 of 2020	Punjab National Bank Vs. Subrata M Maity Resolution Professional of Corporate Debtor, Bhatia Coke and Energy Ltd.	Sunil Kumar Gandhi	V. Venkata Sivakumar
11.	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Vs. Goouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjhunwala & Anr.	Kumar Anurag Singh	
12.	Comp. App. (AT) (Ins) No. 648 of 2020	Pankaj Mahajan Resolution Professional NS Papers Ltd. Vs. Fimakem India Ltd.	Sumit Shukla	Sushant Mahajan
13.	Comp. App. (AT) (Ins) No. 668 of 2020	Global Credit Capital Ltd. Vs. Debashish Nanda Through IRP Corporate Debtor (The Interim Resolution Professional/ Resolution Professional)	Vikas Jain	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

14.	Review Application No.15 of 2020 in Comp. App (AT) (Ins) No. 1504 of 2019	Anubhav Anilkumar Agarwal Vs. Bank of India & Anr.	Mahesh Agarwal	Jayant Mehta
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**By the order of Hon'ble Acting Chairperson**

-sd/-  
Registrar